

(b) the effective steps being taken by Government to check this pilferage and the instructions issued by Government to the Bihar State in this regard; and

(c) whether Government propose to make it obligatory to shift these headquarters in the Bihar State?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA)

(a) Yes, Sir

(b) Checking of illegal mining and trading in minerals is a subject falling within the jurisdiction of the State Governments and the Central Government is not concerned. The State Governments possess adequate powers to determine a lease if the lessee commits any breach of the terms and conditions of the mining lease.

(c) The Bihar Government had written to the Central Government to make necessary changes in the relevant law to make it obligatory for mining companies to shift their headquarters to Bihar. Central Government have already informed the Government of Bihar the difficulties in making such arrangements.

#### Indians Settling in Europe

3669 SHRI JYOTIRMOY BOSU Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether West Germany is becoming the new "promised land" for Indians seeking to slip through tough immigration laws and settle in Europe, and

(b) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU) (a) In recent months there have been reports of Indian seeking entry into West Berlin and from there

to the Federal Republic of Germany. The authorities in West Berlin and the Federal Republic of Germany are becoming convinced that such persons are neither bona fide tourists nor victims of political persecution. It is understood that some of these Indians have been deported recently from West Berlin.

(b) The Government of India dis-favour Indians seeking illegal entry into other countries.

#### Probe into Transfer of Money to Iran

3670 PROF SAMAR GUHA Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether Government have taken necessary steps for making "deeper probe" in regard to payment of 11 million dollars to Iran by the Government of India,

(b) if so, the steps taken thereabout, and

(c) the progress made in the process of making "deeper probe" into the matter of transaction of this said money?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE) (a) Yes Sir Further enquiries have been initiated

(b) and (c) So far no additional information beyond that already tabled in the House, has become available

#### राजीव स्वाम्य योजना

3671 श्री राजदेव सिंह क्या स्वाम्य की र परिवार कल्याण नीती यह बताते की कृपा करेंगे कि

(क) महीन राजीव स्वाम्य योजना के कार्यान्वयन के लिए क्या व्यवस्था की गई है, और

(ख) क्या इसमें कोई संशोधन करने का प्रस्ताव है ?

**स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री ब्रह्मन्दी प्रसाद यादव) :** (क) नई ग्रामीण स्वास्थ्य योजना, जो जन स्वास्थ्य रक्षक योजना के नाम से भी प्रसिद्ध है, को चलाने के लिए पर्याप्त प्रबन्ध कर लिए गए हैं। इन प्रबन्धों में प्रशिक्षकों का प्रशिक्षण अर्थात् प्राथमिक स्वास्थ्य केन्द्रों के चिकित्सा अधिकारियों तथा ब्लाक विस्तार शिक्षकों का प्रशिक्षण और जिला चिकित्साधिकारियों की ओरियेंटेशन ट्रेनिंग भी शामिल है। इस प्रशिक्षण का आयोजन केन्द्रीय प्रशिक्षण संस्थानों में तथा राज्यों के स्वास्थ्य और परिवार कल्याण प्रशिक्षण केन्द्रों में किया जाता है। प्राथमिक स्वास्थ्य केन्द्रों को जन स्वास्थ्य रक्षकों के प्रशिक्षण की व्यवस्था करने के लिए आवश्यक सामान भी दिया जाता है। इन कार्यकर्ताओं को एक-एक मैनुअल और एक-एक किट मिल जाए, इसका भी सुनिश्चय कर लिया गया है। प्राथमिक स्वास्थ्य केन्द्रों में नैदानिक सुविधाओं में सुधार लाने के लिए अतिरिक्त दवाइयों और प्रयोगशाला-उपकरणों को भी व्यवस्था कर दी गई है। इस योजना के कार्यान्वयन के लिए अपेक्षित धन की व्यवस्था भी कर ली गई है और राज्य सरकारों/संघ शासित क्षेत्रों के प्रशासनों को भी धन दे दिया गया है। राज्य सरकारों/संघ शासित क्षेत्रों के प्रशासनों को यह सलाह दी गई है कि वे जन स्वास्थ्य रक्षकों को समय पर नियमित रूप से स्टाइपेंड और मानदेय के भुगतान को सुनिश्चित करें।

(ख) जिस अध्ययन दल ने जन स्वास्थ्य रक्षक योजना का मूल्यांकन किया है, उसके निष्कर्षों और सिफारिशों के अनुसार इस योजना के कार्य-संचालन में कुछ सुधार करने का विचार है।

#### **Pending Applications for foreign assignments**

3672. SHRI SARAT KAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of applications of aspirants for foreign assignments that are pending at present; and

(b) the number of applications disposed of during the last six months and the number of those rejected during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) the total number of applications registered on the foreign assignment panels maintained by the

Department of Personnel and Administrative Reforms as on 30th June, 1978 is 38486.

(b) 689 applicants were selected for bilateral contract assignments in the developing countries through the Department of Personnel and Administrative Reforms during the period 1st January 1978 to 30th June 1978.

The registration of applicants on the foreign assignment panels remains valid for a period of three years from the date of registration. Normally 2 or 3 applicants are sponsored for each assignment. Such of the applicants who are sponsored for an assignment and are not selected are proposed again for other future assignments.

#### **Grant of Telephone becoming Available due to Discontinuation of O.Y.T. Scheme**

3673. SHRI BALASAHEB VIKE PATIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) how many telephone connections would become available in the country as a result of discontinuation of O.Y.T. Scheme; and

(b) the broad outlines on the basis of which these surplus telephone connections would be given to the applicants demanding new connections?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) OYT Scheme has not been discontinued. Only the registration for new demands under OYT has been suspended temporarily at Bombay, Delhi, Calcutta and Ludhiana. This is to make available the capacity which would have gone to fresh applicants under OYT to non-OYT applicants pending in waiting list for long periods in these cities.

(b) After meeting the existing OYT waiting list in these places the spare